

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Cr1) No(s).929/2011

PADAL VENKATA RAMA REDDY @ RAMU Petitioner(s)

VERSUS

KOVVURI SATYANARAYANA REDDY & ORS. Respondent(s)

(With appln(s) for stay

Date: 30/03/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Guntur Prabhakar,Adv.

For Respondent(s) Mr.D.Mahesh Babu,adv.
Mr.Anish G.adv.
Mr. V.G. Pragasam,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos.1-3 are granted one weeks time as a
last chance for filing counter affidavit.

List the matter on 14.04.2011.

(Sunil Thomas)
Registrar